Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

LOK SABHA UNSTARRED QUESTION NO. 4406 TO BE ANSWERED ON 30.03.2022

FOOD WASTAGE REDUCTION POLICY

4406. SHRIMATI APARAJITA SARANGI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has conducted any survey to determine the food wastage in the country;
- (b) if so, the details thereof, State-wise and if not, the reasons therefor;
- (c) whether the Government proposes to develop a food wastage reduction policy in the country;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) the measures taken by the Government to reduce food wastage in government offices, canteens, food outlets, etc.; and
- (f) whether the Government has taken measures to incentivize a reduction in food wastage in private spaces and if so, the details thereof?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री (श्री अश्विनी कुमार चौबे)

THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b) : The United Nations Environment Programme (UNEP) has released a Report titled "Food Wastage Index Report 2021" in the month of March, 2021. As per this report, household food waste estimate in India is 50 Kg/ capita/year which is less than that in many developed countries.

(c) to (f): To reduce food wastage in government offices, canteens, food outlets, etc,. Government has carried out publicity campaigns through print and electronic media from time to time to sensitize people against food wastage. In addition, States/UTs were advised by the Central Government to include a chapter on prevention of food wastage in the school syllabi in order to inculcate awareness among young students and sensitize them on the subject.

Further, Food Safety and Standards Authority of India (FSSAI) has launched a social initiative known as "Sava Food Share Food" to help promote donation of surplus food and reduce food waste by integrating various food distribution agencies and other stakeholders. FSSAI has also notified Food Safety and Standards (Recovery and Distribution of Surplus Food) Regulations, 2019 which specify the responsibilities of food donors and surplus food distribution organizations so that the donated food remains safe for human consumption.